

Copy of Notification No. T. C. 3(60)
dated 6-1-1961

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND
INDUSTRY
OFFICE OF THE TEXTILE
COMMISSIONER
(Branch Secretariat)

Wittot Road, Ballard Estate,
Bombay, the 6th January, 1961.

NOTIFICATION

No. T. C. (3)160.—In exercise of the powers conferred on me by Clause 22 of the Cotton Textiles (Control) Order, 1948, I hereby make the following further amendment to the Textile Commissioner's Notification No. 80/Tex-1/48(iii) dated the 2nd August, 1948, namely:—

In the said Notification :

(i) After paragraph 1, the following paragraph shall be inserted, namely:—

“2. Every manufacturer shall stamp on each piece of cloth the words “EX-MILL PRICE” and “RETAIL PRICE” respectively and the amount of ex-mill and retail prices respectively.

3. The words “EXCISE DUTY” and the amount of excise duty.

4. The words “OCTROI EXTRA”.

(ii) For item (ii) of paragraph 7, the following shall be substituted, namely:

(ii) In the case of handkerchiefs the name of the manufacturer only shall be stamped on each handkerchief.

(iii) In the case of napkins and towels not exceeding 3 yards in length, the following markings only shall be made on each such napkin and towel namely:—

(a) The name of the manufacturer.

(b) The Ex-factory price.

(c) The Retail price.

(iii) In paragraph II after the words and figures “Not less than $\frac{1}{4}$ ” in height” the words EX-MILL PRICE and the amount of ex-mill price and” shall be inserted.

(iv) Sub-paragraphs (3) and (4) of paragraph 10 shall be omitted.

W. R. NATU,
Textile Commissioner.

SOUTH AFRICAN LIBERATION MOVEMENT

1551. SHRI Z. A. AHMAD : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the United Nation Special Committee on Apartheid has called on the United Nations to give ‘utmost priority’ to promoting assistance to South African Liberation Movement; and

(b) what assistance is being provided by India to the South African Liberation Movement ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH) :

(a) The Special Committee Considers that the U.N. and member States can make a significant contribution to the solution of the grave situation in South Africa by providing material assistance to the people of South Africa and their movement for liberation.

(b) India has been rendering assistance in the form of medicines, surgical equipment, clothing, foodstuffs, supplies for school children, and educational and training facilities in India. Financial assistance has also been given to the New Delhi Office of the African National Congress,

SUPPLY OF TANKS TO PAKISTAN BY RUSSIA

1552. SHRI K. P. MALLIKARJUNUDU : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Soviet Union have recently delivered a fleet of 30 to 50 tanks to Pakistan;

(b) whether the total number of tanks supplied by the Soviet Union come to 130 or 150; and

(c) whether the Soviet Union propose to supply more tanks to Pakistan ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE
MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) and (b) Though sufficiently reliable figures of the number of tanks supplied by the Soviet Union to Pakistan are known, it would not be desirable to reveal them.

(c) We have conveyed to the Soviet authorities our concern over the supplies made and we hope that they will take due note of it.